

(d) the facilities regarding the construction of houses and setting up of small-scale industries which are being given to these urban villages?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) 29 villages have been notified as urban areas under Section 507 of the Delhi Municipal Corporation Act. A proposal to notify 88 more villages as urban areas is under consideration.

(b) (i) The number of villages notified as urban areas before 1st September, 1982 .. 20*.

*Out of these, 11 villages were partly declared as urban before 1st September, 1982 and partly after that date.

(ii) The number of villages notified as urban at present 29.

(c) 1. Tamun Nagar Khizrabad; 2. Sarai Juliana; 3. Joga Bai; 4. Okhla; 5. Garhi Jharia Maria; 6. Samrudpur; 7. Masjid Moth; 8. Shahpur Jat; 9. Mohd. Pur; 10. Masihgarh; 11. Khirki; 12. Sheikh Sarai; 13. Ber Sarai; 14. Katwaria Sarai; 15. Azadpur; 16. Bharola; 17. Peepalthala; 18. Rampura; 19. Wazirpur; 20. Naraina; 21. Basai Darapur; 22. Tatarpur; 23. Nangal Raya; 24. Assalat Pur; 25. Possangi Pur; 26. Nangli Jalab.

The above villages are in the group of 88 villages under consideration for

(a) Residential

	Area (in acres)	No. of Plots
D.D.A.	3,629	4,638
D.M.C.	372	18,573
	(approx.)	(camping sites of 25 sq. yds. each)
	180	3,803
	(approx.)	(plots of 80 sq. yds. each)
	128	6,427
	(approx.)	(camping sites of 25 sq. yds each—under development).

(b)—

By D.D.A. 8,500 acres
By D.M.C. 663 acres (approx.)

Fire in Durgapur-Calcutta Line

2058. Shrimati Jyotsna Chanda: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a fire broke out twice in three days recently in the Gas Grid in Durgapur-Calcutta line;

notification as part of the urban areas of Delhi.

(d) Facilities under the low-income group housing scheme and the middle-income group housing scheme for grant of financial assistance to individual house-builders in urban areas for the construction of houses for their *bona fide* residential use are available. Facilities for the setting up of small-scale industries in these villages are being examined by the Delhi Development Authority.

Development of Residential and Industrial Areas in Delhi

2057. Shri Shiv Charan Gupta: Will the Minister of Home Affairs be pleased to state:

(a) the residential and industrial areas with number of plots developed so far or the areas under development by the Delhi Development Authority and the Municipal Corporation of Delhi; and

(b) the areas likely to be developed in the Fourth Five Year Plan period?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) The residential and industrial areas developed or under development by Delhi Development Authority and the Municipal Corporation of Delhi:

Industrial

Area (in acres)	No. of plots
2,538	1,011
..	..

(b) if so, whether any enquiry has been made into the matter;

(c) the outcome thereof; and

(d) if not, whether an enquiry will be made?

The Minister of State in the Ministry of Home Affairs and Minister of